

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 4**  
**IA-1648/ND/2021**  
**(IB)-1281(ND)/2018**

**IN THE MATTER OF:**

Stride Autoparts Ltd (SAPL) ... Applicant/Petitioner

Vs

Devendra Singh ... Respondent

**Order under Section 9 of IBC**

**Order delivered on 07.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Liquidator : Mr. Neeraj Kr Gupta, Adv

**ORDER**

**IA-1648/ND/2021:**

None appears for the applicant.

List on **12.04.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**